GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3778

TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA) ANTI-TERROR MEASURES

3778. PROF. SAUGATA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the International terror financing watchdog, FATF has put Pakistan in its Grey List;
- (b) if so, the details thereof;
- (c) whether Pakistan has assured to take credible steps to check terrorism; and
- (d) the steps taken by India to expose Pakistan's terrorist activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): Financial Action Task Force (FATF) is an inter-governmental body to examine and develop measures to combat money laundering and terrorist financing and other related threats to the integrity of international financial systems. FATF reviews money laundering and terrorist financing measures taken by countries. As an inter-governmental body, FATF has its own processes of consultation, evaluation and decision making. It may not be appropriate for a member country to make any statement about their processes.
